

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No. 3222
TO BE ANSWERED ON 09.12.2019

***Ad-hoc* Appointments in Universities**

†3222. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make appointments in Universities and Institutions on *ad-hoc* time bound basis;
- (b) if so, whether the Government has taken any steps so far in this regard;
- (c) whether research work in agriculture sector will be adversely affected by this;
- (d) if so, whether the Government proposes to reconsider it; and
- (e) the time by when it is likely to be implemented and if not, the reasons therefor?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (e): The University Grants Commission (UGC) has framed UGC Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2018 wherein the clause 13 provides that the teachers should be appointed on contract basis only when it is absolutely necessary and when the student teacher ratio does not satisfy the laid-down norms. These appointments do not have any adverse effect on research work in agriculture sector as research work is done under a senior faculty while ad-hoc appointment is done at the lowest level.
